

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. **158** /UHC/Admin.A/2009 Dated: August 31, 2009.

Sri Uttam Singh Nabiyal, Addl. District & Sessions Judge/ 3rd F.T.C., Hardwar is transferred and posted as Addl. District & Sessions Judge, Rishikesh, Distt. Dehradun in the vacant Court.

No. **159** /UHC/Admin.A/2009 Dated: August 31, 2009.

Sri Shahanshah Mohd. Dilber Danish, Chief Judicial Magistrate, Pauri Garhwal is transferred and posted as Civil Judge (Sr. Div.), Vikas Nagar, Distt. Dehradun in the vacant Court.

No. **160** /UHC/Admin.A/2009 Dated: August 31, 2009.

Smt. Neena Agarwal, 2nd Addl. Civil Judge (Sr. Div.), Dehradun is transferred and posted as Chief Judicial Magistrate, Pauri Garhwal vice Sri Shahanshah Mohd. Dilber Danish.

No. **161** /UHC/Admin.A/2009 Dated: August 31, 2009.

Sri Seash Chandra, Civil Judge (Jr. Div.), Rudraprayag is transferred and posted as Civil Judge (Jr. Div.), Chakrata, Distt. Dehradun in the vacant Court.

No. **162** /UHC/Admin.A/2009 Dated: August 31, 2009.

Sri Chandramani Rai, 2nd Addl. Civil Judge (Jr. Div.) Udham Singh Nagar is posted as 1st Addl. Civil Judge (Jr. Div.) Udham Singh Nagar in the vacant Court.

No. **163** /UHC/Admin.A/2009 Dated: August 31, 2009.

Ms. Parul Gairola, Special Judicial Magistrate (C.B.I.), Dehradun is transferred and posted as Civil Judge (Jr. Div.), Roorkee, Distt. Hardwar vice Ms. Anuradha Garg.

No. **164** /UHC/Admin.A/2009 Dated: August 31, 2009.

Ms. Anuradha Garg, Civil Judge (Jr. Div.), Roorkee, Distt. Hardwar is transferred and posted as Special Judicial Magistrate (C.B.I.), Dehradun vice Ms. Parul Gairola.

No. **165** /UHC/Admin.A/2009 Dated: August 31, 2009.

Sri Sandeep Kumar, 1st Addl. Civil Judge (Jr. Div.), Nainital is transferred and posted as Addl. Civil Judge (Jr. Div.), Rishikesh, Distt. Dehradun in the vacant Court.

(Signature)

No. 166 /UHC/Admin.A/2009

Dated: August 31, 2009.

Sri Mohd. Yusuf, 3rd Addl. Civil Judge (Jr. Div.), Kashipur, Distt. Udham Singh Nagar is transferred and posted as 2nd Addl. Civil Judge (Jr. Div.) Udham Singh Nagar vice Sri Chandramani Rai.

No. 167 /UHC/Admin.A/2009

Dated: August 31, 2009.

Sri Ashok Kumar Maan, 2nd Addl. Civil Judge (Jr. Div.), Nainital is transferred and posted as 1st Addl. Civil Judge (Jr. Div.), Dehradun in the vacant Court.

By Order of Hon'ble the Chief Justice,

Sd/-

(Ravindra Maithani)

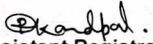
Registrar General.

No. 3484 /XIII-b-1/Admin.A/2008

Dated: August 31, 2009.

Copy forwarded for information and necessary action to :-

1. The Accountant General A&E, Uttarakhand, Oberoi Building, Majra, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. Secretary Appointment, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District Judge, Dehradun, Hardwar, Nainital, Pauri Garhwal, Rudraprayag and Udham Singh Nagar with a request to inform the officer concerned to hand over charge of present assignment immediately and to take over charge of new assignment accordingly.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. Registrar (Judicial) and Registrar (Inspection).
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. P.S. to Registrar General.
13. Senior Treasury Officers Dehradun, Hardwar, Nainital, Pauri Garhwal, Rudraprayag and Udham Singh Nagar.
14. I/c N.I.C., High Court of Uttarakhand, Nainital.
15. Guard File/ Assistant concerned.


Assistant Registrar
Admin. A